

From:

Ram Sharma
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub.:- Nomination of all the **Presiding Officers of Children Courts, Principal Magistrates (J.J.B.), Secretaries, DLSAs / Sub-Divisional LSAs** of the State of Jharkhand for attending “**A Comprehensive Conference on Juvenile Justice and related Laws**” scheduled to be held on **8th December, 2024** at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the **Presiding Officers of Children Courts, Principal Magistrates (J.J.B.), Secretaries, DLSAs / Sub-Divisional LSAs** of the State of Jharkhand for attending “**A Comprehensive Conference on Juvenile Justice and related Laws**” (except those, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave), scheduled to be held on **8th December, 2024** at **Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi**.

The arrangement for the stay of the nominated officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of preceding day of the Conference till the evening of concluding day. All the nominated officers have to report at Judicial Academy Jharkhand for Conference at 09:30 A.M. for registration, in proper dress.

You are, therefore, requested to direct the officer/s concerned posted at your judgeship to attend the aforesaid Conference on the date as mentioned above.

Accordingly, they are accorded necessary permission to attend the aforesaid Conference.

No individual request seeking permission to attend the Conference is required and further, no prayer for exemption will be entertained in ordinary circumstances.

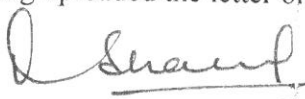
This is for your information and communication to the officer/s concerned.

Yours sincerely,
Sd/-Ram Sharma

Memo No. 5682 /Apptt.

Dated, Ranchi, the 30/11/2024
Registrar (Administration)

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 1192/JAJ dated 23.11.2024 / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


30.11.24
Registrar (Administration)